

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 370 /Confdl./2020
II-1-4/2018

Bilaspur, dated 11/05/2020

It is hereby notified that pursuant to Notification No. K.13016/01/2020-US.II (ii) dated 21st April, 2020 of the Government of India, Ministry of Law and Justice, (Department of Justice), New Delhi, whereby, Hon'ble Smt. Justice Vimla Singh Kapoor has been appointed to be an Additional Judge of the Chhattisgarh High Court for a period of one year w.e.f. 18th June, 2020, Hon'ble Smt. Justice Vimla Singh Kapoor took the oath of office of Additional Judge of the Chhattisgarh High Court in the forenoon of May 11, 2020.

BY ORDER OF
HON'BLE THE CHIEF JUSTICE


11.05.2020

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 371 /Confdl./2020
II-1-4/2018


Bilaspur, dated 11/05/2020

Copy forwarded to the :

1. Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Puthichira Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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12. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
16. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
17. Principal Secretary to the Hon'ble Governor of Chhattisgarh, Raj Bhavan, Raipur.
18. Principal Secretary to Hon'ble Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur.
19. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Secretary General, Supreme Court of India, New Delhi for information.
21. Joint Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi for information with reference to Notification No. Notification No. K.13016/01/2020-US.II (ii) dated 21st April, 2020.
22. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
23. Private Secretary to Registrar (Vigilance/I. & E./Judicial/S.&A.), High Court of Chhattisgarh, Bilaspur for information.
24. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
25. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
26. Registrar General, High Court of Allahabad, Allahabad.
27. Registrar General, High Court of Andhra Pradesh, Amrawati.
28. Registrar General, High Court of Telangana, Hyderabad.
29. Registrar General, High Court of Calcutta, Kolkata.
30. Registrar General, High Court of Delhi, Delhi.
31. Registrar General, High Court of Gauhati, Guwahati.
32. Registrar General, High Court of Gujarat, Sola.(Ahmedabad).
33. Registrar General, High Court of Himachal Pradesh, Shimla.
34. Registrar General, High Court of Jammu & Kashmir, Jammu.
35. Registrar General, High Court of Jharkhand, Ranchi.
36. Registrar General, High Court of Karnataka, Bangalore.
37. Registrar General, High Court of Kerala, Ernakulam.
38. Registrar General, High Court of Madhya Pradesh, Jabalpur.
39. Registrar General, High Court of Madras, Chennai.
40. Registrar General, High Court of Odisha, Cuttack.
41. Registrar General, High Court of Patna, Patna.
42. Registrar General, High Court of Punjab & Haryana, Chandigarh.
43. Registrar General, High Court of Rajasthan, Jodhpur.
44. Registrar General, High Court of Sikkim, Gangtok.
45. Registrar General, High Court of Uttrakhand, Nainital.
46. Registrar General, High Court of Bombay, Mumbai.
47. Registrar General, High Court of Manipur, Imphal.
48. Registrar General, High Court of Meghalaya, Shillong.
49. Registrar General, High Court of Tripura, Agartala.


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50. Registrar, Central Administrative Tribunal, New Delhi.
51. Chairman, Bar Council of India, New Delhi.
52. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
53. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
54. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
55. Joint Registrar (S. & A./C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
56. Additional Registrar (Admn./Judicial/ D.E./ Admn./ Central Filing / Civil/ O/o R.G. & E./Mediation/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
57. I/c. Registrar/Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
58. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
59. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
60. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
61. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
62. Deputy Registrar (Accounts & Pay Bill/ Writ/ Central Filing/ Confidential/ Criminal/ Civil/ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
63. Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Criminal/ Civil/ Confidential/ Establishment/ District Establishment / High Court Establishment Recruitment Cell/ Library/ Pension /Protocol/ Record Room (Admn.)/ Receipt & Dispatch/ Record Room (Writ)/ Record Room (Civil)/ Record Room (Criminal)/ Stationary/ Supreme Court/ Writ/ I.L.R. Sections. High Court of Chhattisgarh, Bilaspur for information and necessary action.
64. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
65. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
66. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus Stand (Old Bus Depot No.1) Pandri, Raipur
67. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
68. President, Industrial Court, Raipur for information.
69. Treasury Officer, Bilaspur for information.
70. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.


11.05.2020

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL